

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 10th February, 2017

Time : 10:30 AM

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE DR. AJAY A. DESHPANDE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 114/2017 (M.A. No. 164/2017 & M.A. No. 165/2017)	Pawan Pandey Vs. Ministry of Environment and Forests & Ors.	Mr. Shashank Singh, Adv. for Applicant
FOR DIRECTION			
2.	Original Application No. 39/2015/EZ	Joydeep Mukherjee Vs. Pollution Control Board West Bengal & Ors.	Mr. S. K. Bhattacharya & Ms. Jyotika Kalra, Advs. for Applicant Mr. Amit Agarwal & Ms. Asha Nayar Basu, Advs. for West Bengal PCB
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 140/2015	Neeraj Khapra Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Neeraj Khapra, Adv. for the Applicant Mr. Pradeep Mishra & Mr. Dalip Kumar Dhayani, Advs. for R-1 Mr. Ravindra Kumar, Adv. for R-2, 3 & 5 Ms. Shweta Misra, Adv. for R-4 Mr. Abhishek Yadav, Adv. for R-6 & 7 Mr. Sudeep Kr. Shrotriya, Adv. for R-8 & 15 Ms. Priyanka Parida, Adv. for R-9 Mr. Amit Goel, Adv. for R-11 Ms. Manmeet Arora, Adv. for R-12 Mr. Rohit Nagpal, Adv. for R-13, 18 & 23 Mr. Biswajit Das, Adv. for R-17 Ms. Yashmi Sehgal, Adv. for R-19 Mr. Nitin Raj, Adv. for R-20 Mr. Himanshu Tyagi, Adv. for R-21, 25 & 26 Ms. Jagrati Singh, Adv. for R-24 Mr. Tanay Ayde, Adv. for R-27 Mr. Sunil Kumar, Adv. for R-29 Mr. Gudipati G. Kashyap, Adv. Ms. Anisha Upadhyay, Adv.
4.	Appeal No. 36/2016 (M.A. No. 617/2016, M.A. No. 618/2016 & M.A. No. 123/2017)	Jitender Singh Vs. Union of India & Ors.	Mr. Girish Kumar, Adv. for Appellant Mr. Rahul Pratap, Adv. for R-1 Mr. D. K. Thakur, Adv. for R-2, 3 & 7 Mr. Suryanarayan Singh, Sr. AAG for R-4 to 6 Mr. Aman Preet Singh Rahi, Adv. for R-9
5.	Original Application No. 508/2016	Gajraj Singh Vs. State of NCT of Delhi & Ors.	Mr. T. N. Saxena & Mr. H. C. Kharbanda, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Ms. Puja Kalra, Adv. for SDMC
6.	Original Application No. 556/2016 (M.A. No. 72/2017)	Haridutt Sharma & Anr. Vs. North Delhi Municipal Corporation & Ors.	Ms. Parul Gupta, Adv. for Applicants Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Advs. for Govt. of NCT Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA

			Mr. Prashant Sivarajan, Adv. for DUSIB Mr. Ankur Chhibber, Adv. for R-2 Ms. Puja Kalra, Adv. for North MCD
7.	Original Application No. 586/2016 (M.A. No. 122/2017)	Residents Welfare Association, Jharsently Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. B. V. Niren, Adv. for R-4 Mr. Rajkumar, Adv. for R-5 Mr. Shivesh P. Singh, Adv. for R-9 Mr. Pawan Upadhyay, Adv. for R-10 & 11 Mr. Abhishek Pareek, Adv. for R-12, 13&18 Mr. Siddharth Batra, Adv. for R-14 Ms. Neelam Rathore, Adv. for R-15 & 16 Mr. Suraj Prakash, Adv. for R-17 Mr. Jaivir Bains, Adv. for R-19 Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Ratan Kumar Singh, Adv.
FOR HEARING			
8.	Appeal No. 02/2017 (M.A. No. 56/2017)	M/s Daudpur Poultry Farm Vs. State of Haryana & Ors.	Mr. A. R. Takkar & Mr. Amarjeet Kumar, Advs. for Appellant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3
9.	Original Application No. 258/2016 (M.A. No. 448/2016)	M/s Punjab Stainless Steel Industries Vs. North Delhi Municipal Corporation (NDMC)	Mr. Tanmaya Mehta, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Puja Kalra, Adv.
10.	Original Application No. 400/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. Principal Secretary Forest, Govt. of M.P. & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Advs. for Applicant Mr. Abhishek Yadav, Adv. for State of UP Mr. B. V. Niren, Adv.
11.	Original Application No. 401/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. District Magistrate, Etawah, UP & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Advs. for Applicant Mr. Abhishek Yadav, Adv. for State of U.P.
12.	Original Application No. 484/2015 (M.A. No. 155/2017)	Shailesh Singh Vs. Hotel The Oberoi Amarvilas & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh for Applicant Mr. Ajay Bhargava, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 to 4 Mr. I. K. Kapila, Adv. for R-5 Mr. Abhishek Yadav, Adv. for R-6 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-7 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, Adv. for R-8 Mr. B. V. Niren, Adv. for R-9 Mr. Pinaki Misra, Sr. Adv. with Ms. Rashmi Beri, Adv. for R-10 Mr. Ajit Sharma, Adv. for Agra Nagar Nigam
13.	Original Application No. 566/2015	Windsor & Nova Apartment Owners' Association Vs. Saya Buildcon Consortium Pvt. Ltd.	Mr. Raghwendra Dwivedi, Adv. for Applicant Mr. Saurabh Suman Sinha, Adv. Mr. Prashant Kumar & Mr. Sunil Singh, Advs. for R-1 Mr. Nidhesh Gupta, Sr. Adv. with Mr. Himanshy Tyagi, Adv.

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